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T.P.(C) No. 87 OF 2003  
ITEM No.30

Court No. 9

SECTION XVIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.87/2003

UNITED TOWERS (I) PVT. LTD. & ORS.

Petitioner (s)

VERSUS

SBI COMMERCIAL & INTNL.BANK LTD.& ORS.  
( With Appln(s). for stay and intervention )

Respondent (s)

With T.P.(C)Nos.181 and 244 of 2003 (For prel. hearing)  
(With appln.(s) for ex-parte stay)

Date : 22/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Ranjit Kumar, Sr.Adv.  
Mr. Uttam Datt, Adv.  
Mr. Nikhil Nayyar, Adv.

For Respondent (s)  
Ms. Malini Poduval, Adv.

Mr. Trideep Pais, Adv.  
Mr. P. Venugopal, Adv.  
Mr. P.S. Sudheer, Adv.  
for M/s. K.J. John & Co.,Adv.

Mr. Rajiv Tyagi, Adv.  
Mr. Ajit Singh, Adv.  
Mr. Shayur Shah, Adv.

UPON hearing counsel the Court made the following  
O R D E R

At the request of the learned Senior counsel  
appearing for the petitioners, list these matters on  
next Friday, i.e., the 29th August, 2003.

Sarita(Shelly Sengupta)  
Court Master